

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 70(ND)/2016

IN THE MATTER OF:

**Government of Rajasthan
Vs**

.... APPLICANT / PETITIONER

M/s Man Industrial Corporation Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 11.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT/PETITIONER :- Mr. P. Nagesh, Advocate
Ms. Suman Kumar, Advocate

For the RESPONDENT :- Ms. Anju Jain, Advocate
Mr. Hitesh Sachar, Advocate

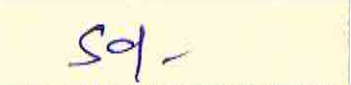
For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

For the OL Delhi :- Ms. Chetana Kandpal, Company Prosecutor

ORDER

At the request made by the Learned counsels for the parties the matter is adjourned to 22nd August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**